


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.73/BB/2017	-	Admission	230-232	Minera Steel & Power Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishita Paul 9900267065	Counsel for Applicant	

ORDER

Counsel for petitioner is present. . Matter is listed for admission. Counsel for petitioner informed Tribunal that connected matter is listed on 12/09/2017 and requested this matter to be listed on the same date. List it on 12/09/2017.


MEMBER(J)


MEMBER(T)